



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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	Thiruvananthapuram, Tuesday	1192 കർക്കടകം 30 30th Karkadakam 1192		
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PART III Stores Purchase

Animal Husbandry Department

E-TENDER NOTICES

(1)

[No. 9/2017-18]

No. A/1867/2017/ADCP/SN.

1st August 2017.

Online tenders are invited from the manufacturers under “Two Cover System” for the supply of 400000 doses of (40000 Nos. x 10 ml vial) Tissue Culture Anti-rabies vaccine for the Implementation of “Rabies Free Kerala-Vaccination Campaign” Programme of the Animal Husbandry Department.

First Cover (Cover A-Technical) should have the following enclosures:

1. Details of vaccine intended to be quoted with specification & without rates and list of institutions where it has been supplied.
2. Compliance report.
3. GMP Certificate in accordance with (1) “Revised schedule M of Drugs and Cosmetics Rules 1945” (current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted.
4. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of the product produced by the firm.

5. Attested copy of License or Certificate of renewal and the list of drugs approved by the respective licensing authority. Tenderers should be original manufacturers of the quoted item. Items manufactured on loan license or purchase from other sources will not be accepted except for imported items.
6. Latest Non-Conviction Certificate of the firm and for the quoted product from the drugs controller.
7. Turnover Certificate from Chartered Accountant.
8. Sales Tax Clearance obtained from Sales Tax Authorities.
9. Attested (all pages) copy of Memorandum and Article of Association or Partnership Deed with the list of latest board of Directors/Partners with their age and residential address.
10. The firm should furnish an undertaking that they agree to comply with the condition (No. 21 & 22) in special condition.
11. An affidavit in Kerala Stamp Paper worth ₹ 200 notarized by a notary public of either the place where the person making the affidavit is residing, or of Thiruvananthapuram, signed by the responsible person of the firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the state. If the Managing Director entrust the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/Director, a Power of Attorney may be registered in Kerala Stamp Paper worth ₹ 200.
12. A copy of ISO Certificate if any.
13. Certificate of analysis of the product - both in house report and report from approved laboratory.
14. A covering letter with name, address, pin code, Telephone/fax no., Email address and other details of the firm with the list of enclosures to be specified and addressed to the Project Co-ordinator, Animal Disease Control Project, Thiruvananthapuram.
15. A declaration of the manufacturer making the supply of the materials to the effect that the supply of the materials will be done within 30 days from the date of receipt of the supply order.
16. Samples of the products should be furnished to the office before the date of opening of Cover A.

Second Cover (Cover B-Financial) will have the following enclosures:

1. The quoted rates of the vaccine with basic price, rate of tax and total amount should be mentioned in the Bill of Quantities (BOQ) Price should be quoted in Indian Currency (Rupees) as total basic price with all the taxes shown in relevant columns.
2. Original tender form duly signed by the authorized signatory.
3. Preliminary Agreement in Kerala Stamp Paper worth ₹ 200.
4. Earnest Money Deposit (EMD) as specified in the E-Tender.

Cover A and B will be opened as per the schedule given below. Cover B of those tenderers who satisfy the above conditions in Cover A will only be opened. Intending tenderers may sent the exact amount towards the cost of tender form online. Late tenders will not be considered under any circumstances. The tenderers whose cover "B" is opened should produce on demand, the original documents specified in Cover "A" for verification.

1. Bid submission start date—2-8-2017, 5 p. m.
2. Bid submission end date—17-8-2017, 5 p. m.
3. Date and time of opening of Cover A—21-8-2017, 10 a. m.
4. Date and time of publishing list of tenderers eligible for opening their Cover B—Will be notified as and when TAC completes scrutiny of Technical Bid.
5. Date and time of opening of Cover B—Will be informed later.
6. Date upto which the rates are to be firm for acceptance—31-3-2018.
7. Price of tender form (Original)—₹ 6,000 + GST @ 18% = ₹ 6,000 + ₹ 1,080 = ₹ 7,080.
8. Designation and address of the Officer to whom the tender are to be submitted—Project Co-ordinator, Animal Disease Control Project, T. C. 13/2127-2128, Kannamoola, Medical College P. O., Thiruvananthapuram Ph. No. 0471-2556151, 0471-2554151.

Specification & Quantity of the Item to be supplied

Name of Items—Tissue Culture Anti Rabies Vaccine-10 ml vials.

Specification—Each ml containing ≥ 2.5 IU as per the standards specified by the WHO suitable for immunization of dogs and other domestic animals against Rabies for both Prophylactic and post exposure therapy and should have an expected Immunity of not less than 2 years.

Requirement—` 400000 doses.

Special Conditions

1. The vaccine should be of latest standards and should have minimum 75% shelf-life under normal storage condition at the time of supply.
2. The rate quoted should be inclusive of all taxes.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The tenderers should give the patent name of the vaccine specifically in their tender. Literature showing the composition of the vaccine and details of dosage schedule recommended by the manufacturer should be given along with the tender. Change in the specification of vaccine, unit of packing etc., will not be accepted, after placing supply orders
5. The security deposit furnished will be released only after satisfactory completion of the contract.
6. The rates should be F.O.R. at the 14 district ADCP headquarters.
7. Ex-godown rates and F.O.R. station of despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
8. On the label of each packing, it should be inscribed "For the use of Animal Husbandry Department of Kerala"
9. Quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
10. The successful tenderers should complete all the supplies within the stipulated time stated in the supply orders. No extension of delivery period will be granted.
11. The non availability of raw materials, price hike of raw materials, transportation problems, etc., will not be accepted as reasons for non-supply or late supply.
12. The rate should be quoted in Indian Currency and payment will be made in Indian Currency only.
13. The successful tenderer should produce analytical report of every batch of vaccine; they have supplied, to the controlling officer of the destination, at the time of supply and send a letter to the Project Co-ordinator, ADCP.
14. The Project Co-ordinator, Animal Disease Control Project reserves all rights to cancel the tender without assigning any reason thereof.
15. The Project Co-ordinator on his authority has the right to inspect the manufacturing Unit.
16. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
17. If the date scheduled for opening of tender is declared as holiday (local/general) tenders will be opened on the next working day at the same time.
18. Name and place to which the vaccine is to be supplied—The District ADCP Headquarters of all 14 districts as specified in the Supply Order.
19. Samples should be furnished along with the tender.
20. The supply should be effected only by the original tenderer and the invoice should also be furnished only by them.
21. Any firm who have supplied vaccine previously and has got pending dispute regarding quality of vaccine supplied are not permitted to participate in the tender.
22. If any dispute arises regarding the keeping quality and potency of any batch of the vaccine supplied, the suppliers should replace the entire batch of vaccine.
23. The Project Co-ordinator, Animal Disease Control Project reserves the right to delete or waive any of the above special conditions.

(2)

[No. 10/2017-18]

No. A/1937/2017/ADCP/SN.

1st August 2017.

Online tenders are invited from the manufacturers under “Two Cover System” for the purchase of 28 lakh doses Food and Mouth Disease Vaccine for the implementation of FMDCP of the Department of Animal Husbandry for the year 2017-18.

First Cover (Cover A-Technical) should have the following enclosures:

1. Details of vaccine intended to be quoted with specification & without rates and list of institutions where it has been supplied.
2. Compliance report.
3. Valid GMP/WHO GMP Certificate.
4. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of the product produced by the firm.
5. Original drug license and latest renewal certificate. Tenderers should be original manufacturers of the quoted item. Items manufactured on loan license or purchase from other sources will not be accepted.
6. Latest Non-Conviction Certificate of the firm and for the quoted product issued by the concerned licensing authority.
7. Performance Certificate of the product for the last 3 years from competent authority.
8. Sales Tax Clearance obtained from Sales Tax Authorities.
9. Attested (all pages) copy of Memorandum and Article of Association or Partnership Deed with the latest board of Directors/Partners with their age and residential address.
10. The firm should furnish an undertaking that they agree to comply with the condition (No. 23) in special condition.
11. An affidavit in Kerala Stamp Paper worth ` 200 notarized by a notary public of either the place where the person making the affidavit is residing, or of Thiruvananthapuram, signed by the responsible person of the firm (Managing Director/Director) affixed with photo and specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the state. If the Managing Director entrust the responsibility of conduct of business with Animal Husbandry Department to some other responsible person, other than Managing Director/Director, a Power of Attorney may be registered in Kerala Stamp Paper worth ` 200.
12. Certificate of analysis of the product.
13. A covering letter with Name, Address, Pin code, Telephone/Fax No., Email address and other details of the firm with the list of enclosures to be specified and addressed to the Project Co-ordinator, Animal Disease Control Project, Thiruvananthapuram.
14. A declaration of the manufacturer making the supply of the materials to the effect that the supply of the materials will be done within 20 days from the date of receipt of the supply order.
15. Samples of the products should be furnished to the office before the date of opening of Cover A.

Second Cover (Cover B-Financial) will have the following enclosures:

1. The quoted rates of the vaccine with basic price, rate of tax and total amount should be mentioned in the Bill of Quantities (BOQ) Price should be quoted in Indian Currency (Rupees) as total basic price with all the taxes shown in relevant columns.
2. Original tender form duly signed by the authorized signatory.

3. Preliminary Agreement in Kerala Stamp Paper worth ₹ 200.
4. Earnest Money Deposit (EMD) as specified in the e-tender.

Cover A and B will be opened as per the schedule given below. Cover B of those tenderers who satisfy the above conditions in Cover A will only be opened. Intending tenderers may send the exact amount towards the cost of tender form online. Late tenders will not be considered under any circumstances. The tenderers whose cover “B” is opened should produce on demand, the original documents specified in Cover “A” for verification.

Bid submission start date—2-8-2017, 5 p. m.

Bid submission end date—17-8-2017, 5 p. m.

Date and time of opening of Cover A—21-8-2017, 10 a. m.

Date and time of publishing list of tenderers eligible for opening their Cover B—Will be notified as and when TAC completes scrutiny of Technical Bid.

Date and time of opening of Cover B—Will be informed later.

Date up to which the rates are to be firm for acceptance—31-3-2018.

Price of tender form (Original):—₹ 25,000 + GST @ 18% (₹ 25,000 + ₹ 4,500 = ₹ 29,500)

Designation and address of the Officer to whom the tenders are to be submitted—Project Co-ordinator, Animal Disease Control Project, T. C. 13/2127-2128, Kannamoola, Medical College P. O., Thiruvananthapuram. Ph. No. 0471-2556151, 0471-2554151.

Specification & Quantity of the Item to be supplied

<i>Sl. No.</i>	<i>Name of Items</i>	<i>Specification</i>	<i>Requirement</i>
1	FMD Vaccine (30 ML)	<ul style="list-style-type: none"> • Oil adjuvant FMD vaccine • For deep intramuscular use in Cattle, Buffalo, goat and pig • Contain tissue culture virus serotype O, A, Asia 1, inactivated with aziridine compound, adjuvanated with mineral oil • Strains to be included in the vaccine as recommended by PD FMD in 2016 • Antigenic strength of ≥ 3PD 50(Potency) • Period of immunity not less than 9 months • Temperature indicator strip to be included in each carton to facilitate monitoring of cold chain • Total quantity of the consignment must be provided in 30ml bottles • Minimum Shelf life of 18 months from the date of supply 	28 lakh doses

Special Conditions

1. The vaccine should be of latest standards and should have minimum 18 months shelf-life under normal storage condition at the time of supply.
2. The rate quoted should be inclusive of all taxes.
3. All offers should be from ready stock in the original packing of the manufacturer.
4. The tenderers should give the patent name of the vaccine specifically in their tender. Literature showing the composition of the vaccine and details of dosage schedule recommended by the manufacturer should be given along with the tender. Change in the specification of vaccine, unit of packing, etc., will not be accepted, after placing supply orders.

5. The security deposit furnished will be released only after satisfactory completion of the contract.
6. The rates should be F.O.R. at the 14 district ADCP headquarters.
7. Ex-godown rates and F.O.R. station of despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
8. On the label of each packing, it should be inscribed "For the use of Animal Husbandry Department of Kerala".
9. The quantities specified in the schedule are only approximate and they may vary according to actual need and availability of funds.
10. The Successful tenderers should complete supply in two phases i.e., 14 lakh doses within the stipulated time stated in the supply order and another 14 lakh doses when demanded within the firmness period.
11. Entire consignment must be provided in 30 ml bottles.
12. The non availability of raw materials, price hike of raw materials, transportation problems, etc., will not be accepted as reasons for non-supply or late supply.
13. As per dose rate should be quoted in Indian Currency and payment will be made in Indian Currency only.
14. The successful tenderer should produce analytical report of every batch of vaccine, they have supplied, to the controlling officer of the destination, at the time of supply and send a letter to the Project Co-ordinator, ADCP.
15. The Project Co-ordinator, Animal Disease Control Project reserves all rights to cancel the tender without assigning any reason thereof.
16. The Project Co-ordinator on his authority has the right to inspect the manufacturing unit.
17. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
18. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer/ Notary.
19. If the date scheduled for opening of tender is declared as holiday (local/general) tenders will be opened on the next working day at the same time.
20. Name and place to which the vaccine is to be supplied—The District ADCP Headquarters of all 14 Districts as specified in the Supply Order.
21. Samples should be furnished along with the tender.
22. The supply should be effected only by the original tenderer and the invoice should also be furnished only by them.
23. If any dispute arises regarding the keeping quality and potency of any batch of the vaccine supplied, the suppliers should replace the entire batch of vaccine.
24. The Project Co-ordinator, Animal Disease Control Project reserves the right to delete or waive any of the above special conditions.

Animal Disease
Control Project, Goraksha,
Thiruvananthapuram.

(Sd.)
Project Co-ordinator.

Ayurveda Medical Education Department

[No. 1/2017-18]

ദർഘാസ് പരസ്യം

[നമ്പർ 1/2017-18]

നമ്പർ എ2/3253/2017-ആകോക. 2017 ജൂലൈ 18.

കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ വിവിധ ഡിപ്പാർട്ടുമെന്റുകളിലേക്ക് 2017-18 വർഷത്തേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 5,00,000.

പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആയുർവേദ കോളേജ്, കണ്ണൂർ, പരിയാരം എന്ന വിലാസത്തിലാണ് ദർഘാസ് അയയ്ക്കേണ്ടത്. ദർഘാസ് കവറിന് പുറത്ത് “കണ്ണൂർ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലേക്ക് 2017-18 വർഷത്തിൽ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയിരിക്കണം.

പുരിപ്പിച്ച ദർഘാസുകൾ 30-8-2017-ന് വൈകുന്നേരം 3 മണിക്ക് മുൻപ് കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് വാങ്ങിയ വരുടെയോ, അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 30-8-2017-ന് വൈകുന്നേരം 3.30-ന് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വില ` 1,500 + 5% ജി.എസ്.ടി., ആകെ ` 1,575. ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം ` 50 അധികമായി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില നിശ്ചിതവും ഒരിക്കലും തിരിച്ചുനൽകാത്തതുമാണ്. ദർഘാസ് മറ്റൊരാളുടെ പേരിലേക്ക് മാറ്റാവുന്നതല്ല. ദർഘാസ് ഫോമുകളുടെ വിൽപ്പന ഈ ഓഫീസിൽ 1-8-2017 രാവിലെ 11 മണി മുതൽ ആരംഭിക്കുന്നതും 29-8-2017 വൈകുന്നേരം 3 മണിക്ക് അവസാനിക്കുന്നതുമാണ്. ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡിമാന്റ് ഡ്രാഫ്റ്റ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. ഫോമുകൾ വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫോമുകൾ ആവശ്യമെങ്കിൽ ` 788-ന് (` 750 + 5% ജി.എസ്.ടി. ആകെ ` 788)-ന് ലഭിക്കുന്നതാണ്. (ഫോറം തപാലിൽ ലഭിക്കാൻ വിലയോടൊപ്പം ` 50 അധികമായി അയയ്ക്കേണ്ടതാണ്.) പുരിപ്പിച്ച ദർഘാസിനോടൊപ്പം രേഖപ്പെടുത്തിയ മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും (ഏറ്റവും കുറഞ്ഞത് ` 1,500) ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക എഗ്രിമെന്റും സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുവാനോ നിരസിക്കാനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിനുണ്ടായിരിക്കും. ഏതെങ്കിലും കാരണങ്ങളാൽ 30-8-2017-ന് സർക്കാർ അവധി പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം 3.30-ന് ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ അറിയാവുന്നതാണ്.

No. A2-3253/2017/ACK. 18th July 2017.

Sealed tenders are invited for the Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for the Financial Year 2017-18.

Estimated Cost—` 5,00,000.

Tenders should be superscribed as “Tender for the Supply of Lab Equipments for Government Ayurveda College, Kannur, Pariyaram for 2017-18” and addressed to the Principal, Government Ayurveda College, Kannur, Pariyaram. Last date of receipt of sealed tenders to this office is 30-8-2017 at 3 p. m. Late tenders will not be accepted. Tenders will be opened at 3.30 p. m. on 30-8-2017 in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Intending tenderers may on application to the Principal, Government Ayurveda College, Kannur, Pariyaram to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,500 + 5% GST; Total ` 1,575. Postal charge of ` 50 should be added if the forms needed by post. The price fixed for a form/set of forms is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be started at 11 a. m. on 1-8-2017 and will be closed at 3 p. m. on 29-8-2017. Demand Draft, Cheques, Postal order etc. will not be accepted towards the cost of forms nor will the forms be sent per VPP. Duplicate tender form if requested will be issued at ` 750 + 5% GST, Total ` 788. Postal Charge ` 50 should be added if the forms needed by post. A preliminary agreement as per Appendix XVII on Kerala Stamp Paper worth ` 200 together with an EMD of 1% of the total amount quoted (minimum ` 1,500) should be attached, with the tender form by way of Demand Draft/Postal Order. Principal has the right to accept or reject the tender without further notice. If Government have declared public holiday on 30-8-2017, tender will be opened at 3.30 p. m. on next working day. Further details can be had from the College Office during the office time.

Office of the Principal, Government Ayurveda College, Kannur, Pariyaram. (Sd.) Professor in-Charge of Principal.

Collegiate Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ8/811/RUSA/UC.

2017 ജൂലൈ 25.

തിരുവനന്തപുരം യൂണിവേഴ്സിറ്റി കോളേജിൽ ബോട്ടണി വകുപ്പിൽ ഫർണിച്ചറുകൾ വാങ്ങുന്നതിനായി മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

മുഖവില—` 1,38,000.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, യൂണിവേഴ്സിറ്റി കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ 16-8-2017-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്. കവറിനുമുകളിൽ ബോട്ടണി വകുപ്പിലേക്ക് ഫർണിച്ചറുകൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നും ദർഘാസ് പരസ്യത്തിന്റെ നമ്പരും രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്ക് ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 16-8-2017 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10.30 മുതൽ ഒരു മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ` 448.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ സമർപ്പിക്കുന്ന ദർഘാസിന്റെ 1% (മിനിമം ` 1,500-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ` 200-ന്റെ മുഖവിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

പട്ടിക പ്രകാരമുള്ള സാധനങ്ങൾ മൊത്തമായോ ഭാഗികമായോ നൽകുന്നതിനുള്ള നിരക്കുകൾ രേഖപ്പെടുത്താവുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മകൂടി കണക്കിലെടുത്ത് ഭാഗികമായോ മൊത്തമായോ വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചു കഴിഞ്ഞാൽ 20 ദിവസത്തിനകം സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. അതിനായി യാതൊരുവിധ കടത്തുകൂലിയും കയറ്റിറക്കുകൂലിയും നൽകുന്നതല്ല. ഓരോ സാധനത്തിനും ജി.എസ്.ടി. ഉൾപ്പെടെയുള്ള വിലകളാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. വിതരണ ഉത്തരവ് ലഭിച്ച് നിശ്ചിത സമയപരിധിക്കുള്ളിൽ സാധനങ്ങൾ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ ഈ വിതരണ ഉത്തരവ് നൽകുന്നതും ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽനിന്ന് ഈടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിവട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുകൊണ്ടും.

വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്. സാധനങ്ങൾ നൽകുന്നതിനു മുൻപ് ` 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുൽ അപ്പൻഡിക്സ് XVII പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും സപ്ലൈ ഓർഡറിൽ പറയുന്ന തുകയുടെ 5% തുകയ്ക്കുള്ള ഡി. ഡി. സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ഹാജരാക്കിയിരിക്കേണ്ടതാണ്.

No. A8-811/RUSA/UC.

25th July 2017.

Sealed tenders are invited for the supply of Furniture to Botany Department in University College, Thiruvananthapuram under RUSA Scheme 2017-18.

Face Value—` 1,38,000.

The envelopes containing the tenders should be superscribed as Tenders for the Supply of Furniture in University College and addressed to The Principal, University College, Thiruvananthapuram so as to reach in this College on or before 2 p. m. on 16-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 16-8-2017 in the presence of the tenderers or their authorised representatives who may be present at that time.

Tender forms can be had from the College Office from 10.30 a. m. to 1 p. m. on the working days till 16-8-2017. The cost of the tender form is ` 448 including G.S.T. The cost of duplicate tender form will be ` 224 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferrable.

Along with Tender, EMD @ 1% of the amount tendered, subject to a minimum of ` 1,500 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The price quoted should be inclusive of all taxes and duties. Otherwise rate of taxes charged upon each item should be quoted against the prices of each item. The rate quoted should be valid upto 31-3-2018.

The successful tenderers should sign an agreement in the Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as Security Deposit.

The articles/items should be supplied in the College Office at the cost of the firm itself. The payment will be effected only after the receipt of the articles/items in good condition and satisfying the quality.

If the last date of the receipt of the tender or the the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

(2)

No. A8-811/RUSA/UC.

25th July 2017.

നമ്പർ എ8/811/RUSA/UC.

2017 ജൂലൈ 25.

തിരുവനന്തപുരം യൂണിവേഴ്സിറ്റി കോളേജിൽ ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വാങ്ങുന്നതിനായി മുദ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

മുഖവില—` 4,54,000.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, യൂണിവേഴ്സിറ്റി കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ 16-8-2017-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്. കവറിനുമുകളിൽ ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ് എന്നും ദർഘാസ് പരസ്യത്തിന്റെ നമ്പരും രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്ക് ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 16-8-2017 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10.30 മുതൽ ഒരു മണി വരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ` 1,008 ആണ്.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ സമർപ്പിക്കുന്ന ദർഘാസിന്റെ 1% (മിനിമം ` 1,500-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ` 200 മുഖവിലയുള്ള കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

പട്ടിക പ്രകാരമുള്ള സാധനങ്ങൾ മൊത്തമായോ ഭാഗികമായോ നൽകുന്നതിനുള്ള നിരക്കുകൾ രേഖപ്പെടുത്താവുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മകൂടി കണക്കിലെടുത്ത് ഭാഗികമായോ മൊത്തമായോ വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചു കഴിഞ്ഞാൽ 20 ദിവസത്തിനകം സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. അതിനായി യാതൊരുവിധ കടത്തുകൂലിയും കയറ്റിറക്കുകൂലിയും നൽകുന്നതല്ല. ഓരോ സാധനത്തിനും ജി.എസ്.ടി. ഉൾപ്പെടെയുള്ള വിലകളാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. വിതരണ ഉത്തരവ് ലഭിച്ച് നിശ്ചിത സമയപരിധിക്കുള്ളിൽ സാധനങ്ങൾ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ വിതരണ ഉത്തരവ് നൽകുന്നതും ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽ നിന്ന് ഇടപാടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിവട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുമാകുന്നു.

വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്. സാധനങ്ങൾ നൽകുന്നതിനു മുൻപ് ` 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുവൽ അപ്പൻഡിക്സ് XVII പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും സബ്ജക്ട് ഓർഡറിൽ പറയുന്ന തുകയുടെ 5% തുകയ്ക്കുള്ള ഡി.ഡി. സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ഹാജരാക്കിയിരിക്കേണ്ടതാണ്.

Sealed tenders are invited for the supply of Electronics Items for University College, Thiruvananthapuram under RUSA Scheme 2017-18.

Face Value—` 4,54,000.

The envelopes containing the tenders should be superscribed as Tenders for the Supply of Electronics Items in University College and addressed to The Principal, University College, Thiruvananthapuram so as to reach in this College on or before 2 p. m. on 16-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 16-8-2017 in the presence of the tenderers or their authorised representatives who may be present at that time.

Tender forms can be had from the College Office from 10.30 a. m. to 1 p. m. on the working days till 16-8-2017. The cost of the tender form is ` 1,008 including G.S.T. The cost of duplicate tender form will be ` 560 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferrable.

Along with Tender, EMD @ 1% of the amount tendered, subject to a minimum of ` 1,500 should also be submitted in the form of DD. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The price quoted should be inclusive of all taxes and duties. Otherwise rate of taxes charged upon each item should be quoted against the prices of each item. The rate quoted should be valid upto 31-3-2018.

The successful tenderers should sign an agreement in the Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as Security Deposit.

The articles/items should be supplied in the College Office at the cost of the firm itself. The payment will be effected only after the receipt of the articles in good condition and satisfying the quality.

If the last date of the receipt of tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

University College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 1/2017-18]

നമ്പർ എ1-500/2017-18. 2017 ജൂലൈ 20.

നെടുമങ്ങാട് സർക്കാർ കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിലേക്ക് ഇലക്ട്രോണിക്സ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 28-8-2017 ഉച്ചയ്ക്കുശേഷം 1 മണിവരെ ആയിരിക്കും. അന്നേദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക—` 1,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് പ്രമാണത്തിന്റെ വില:

ഒറിജിനൽ—` 420.

ഡ്യൂപ്ലിക്കേറ്റ്—` 210.

ദർഘാസ് പ്രമാണങ്ങളും മറ്റ് വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 28-8-2017 ഉച്ചയ്ക്ക് 12 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ തപാൽ ചെലവായി ` 40 കൂടി അയയ്ക്കേണ്ടതാണ്. ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചേയ്സ് നിയമങ്ങൾ എല്ലാം ഇതിന് ബാധകമാണ്.

[No. 1/2017-18]

No. A1-500/2017-18. 20th July 2017.

Sealed tenders are invited for supply of Electronics equipments in different Department of Government College, Nedumangad under Plan Fund for the year 2017-18.

The envelopes containing tenders should be superscribed "for the supply of Electronics equipments in different Departments in Government College, Nedumangad under plan fund 2017-18" and addressed to the Principal, Government College, Nedumangad. Last date of tenders will be accepted at 1 p. m. on 28-8-2017. Late tenderes will not be accepted. The tenders will be opened at 3 p.m. on 28-8-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. Estimated cost is ` 1,50,000 (The price quoted should be inclusive of all taxes, duties, cesses etc.).

Intending tenderers may, on application to the Principal, Government College, Nedumangad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 420 (400+20) which is the price fixed for a form and which is not

refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 p. m. on 28-8-2017. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 210 per copy. Tenders should execute an agreement in Kerala stamp paper worth ` 200.

Government College,
Nedumangad.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ2-533/2017-18/LAB/LIB/FUR/(C). 2017 ജൂലൈ 20.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ കെമിസ്ട്രി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്ന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,75,000.

നിരതദ്രവ്യം—` 1%.

സെക്യൂരിറ്റി—` 5%.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ കെമിസ്ട്രി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി (പി. ഒ.), പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 26-8-2017-ന് 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി (പി. ഒ.), പാലക്കാട്-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 1,000 (` 950 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 26-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 500 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-533/2017-18/LAB/LIB/FUR(C). 20th July 2017.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to the Chemistry Department for an estimated cost of ₹ 4,75,000.

EMD— ₹ 1%.

Security— ₹ 5%.

The tender should be superscribed as “Tender for the supply of Laboratory Equipments and Chemicals to Chemistry Department for the year 2017-18” and addressed to The Principal, SNGS College, Pattambi, Mele Pattambi P. O., -679 306. Last date for the receipt of tender is at 2 p. m. on 26-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by cash remittance of ₹ 1,000 (₹ 950 + VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances (₹ 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 26-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ₹ 500 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

(2)

നമ്പർ എ2-533/2017-18/LAB/LIB/FUR/(P). 2017 ജൂലൈ 21.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിൽ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്ന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ₹ 1,50,000.

നിരതദ്രവ്യം— ₹ 1%.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ഫിസിക്സ് വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി (പി. ഒ.), പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 26-8-2017-ന്, 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ച വരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി (പി. ഒ.), പാലക്കാട്-679 306 എന്നവരിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ₹ 420 (₹ 400 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ₹ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ 4 ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 26-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി. പി. പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ₹ 500 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-533/2017-18/LAB/LIB/FUR(P). 21st July 2017.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to the Physics Department for an estimated cost of ₹ 1,50,000.

EMD— ₹ 1%.

The tender should be superscribed as “Tender for the supply of Laboratory Equipments and Chemicals to Physics Department for the year 2017-18” and addressed to The Principal, SNGS College, Pattambi, Mele Pattambi P. O., pin-679 306. Last date for the receipt of tender is at 3 p. m. on 26-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi, P. O. Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by Cash remittance of ₹ 420 (₹ 400 + VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances (₹ 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 26-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ₹ 210 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

(3)

നമ്പർ എ2-533/2017-18/LAB/LIB/FUR/(Z). 2017 ജൂലൈ 22.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ₹ 1,50,000.

നിരതദ്രവ്യം—1 %.

സെക്യൂരിറ്റി—5 %.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ സുവോളജി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസു എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 26-8-2017-ന് 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസു സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നയാളിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ₹ 420 (₹ 400 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ₹ 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ ¼ ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 26-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ₹ 500 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A2-533/2017-18/LAB/LIB/FUR/(Z). 22nd July 2017.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to the Zoology Department for an estimated cost of ₹ 1,50,000.

EMD—₹ 1% of the Bid amount.

Security—5% of the Bid amount.

The tender should be superscribed as “ Tender for the supply of Laboratory Equipments and Chemicals to Zoology Department for the year 2017-18” and addressed to the Principal, SNGS College, Pattambi, Mele Pattambi P. O., -679 306. Last date for the receipt of tender is at 2 p. m. on 26-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306 to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by Cash remittance of ₹ 420 (₹ 400 + VAT) which is the price fixed for a form/set of forms and which is not refundable under any circumstances (₹ 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 26-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ₹ 210 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

(4)

No. A2-533/2017-18/LAB/LIB/FUR(B). 24th July 2017.

നമ്പർ എ2-533/2017-18/LAB/LIB/FUR(B). 2017 ജൂലൈ 24.

ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജിലെ ബോട്ടണി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുവാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,75,000.

നിരതദ്രവ്യം—1 %.

സെക്യൂരിറ്റി—5 %.

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു മുകളിൽ ബോട്ടണി വകുപ്പിലേക്ക് ആവശ്യമായ ലാബ് ഉപകരണങ്ങളും കെമിക്കലുകളും നൽകുന്നതിനുള്ള ദർഘാസ് എന്ന് രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ശ്രീ നീലകണ്ഠ സർക്കാർ സംസ്കൃത കോളേജ് പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്ന വിലാസത്തിൽ 26-8-2017-ന് ഉച്ചയ്ക്ക് 3 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കണം. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് സന്നിഹിതരായ ദർഘാസ് സമർപ്പിച്ചവരുടെയോ ചുമതലപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതായിരിക്കും.

ദർഘാസുകൾ നിർദ്ദിഷ്ട ഫോറത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. ഫോറം പ്രിൻസിപ്പാൾ, സർക്കാർ സംസ്കൃത കോളേജ്, പട്ടാമ്പി, മേലെ പട്ടാമ്പി പി. ഒ., പാലക്കാട്-679 306 എന്നയാളിൽ നിന്നും നേരിട്ട് ഫോറത്തിന്റെ വിലയായ ` 1,000 (` 950 + വാറ്റ്) പ്രവൃത്തി ദിവസങ്ങളിൽ 2 മണിവരെ അടച്ചാൽ ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം അപേക്ഷിക്കുന്നവർ ` 50 അധികമായി അടയ്ക്കേണ്ടതാണ്. എസ്.എസ്.ഐ. യൂണിറ്റുകൾക്ക് ഫോറത്തിന്റെ വിലയുടെ ¼ ഭാഗം അടച്ചാൽ മതി. ഫോറത്തിന്റെ വില മടക്കിക്കൊടുക്കുന്നതല്ല. ഫോറം കൈമാറ്റം ചെയ്യുവാൻ പാടില്ലാത്തതാകുന്നു.

ഫോറത്തിന്റെ വിൽപ്പന 26-8-2017 ഉച്ചയ്ക്ക് 2 മണിവരെ നടത്തുന്നതാണ്. വി.പി.പി. ആയി ഫോറം അയച്ചു കൊടുക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് കോപ്പി ആവശ്യമുള്ളവർ ` 500 അധികമായി അടയ്ക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങളും ലിസ്റ്റും പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

Sealed tenders are invited for the supply of Laboratory Equipments and Chemicals to the Botany Department for an Estimated Cost of ` 4,75,000.

EMD—1% of the Bid amount.

Security—5% of the Bid amount.

The tender should be superscribed as “Tender for the supply of Laboratory Equipments and Chemicals to Botany Department for the year 2017-18” and addressed to the Principal, SNGS College, Pattambi, Mele Pattambi P. O. -679 306. Last date for the receipt of tender is at 2 p. m. on 26-8-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on the same day in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to “The Principal, SNGS College, Pattambi P. O., Mele Pattambi, Pin-679 306” to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by a Cash remittance of ` 1,000 (` 950 + VAT) which is the price fixed for form/set of forms and which is not refundable under any circumstances (` 50 extra for sending forms by post). The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 26-8-2017. Cheque/DD/Postage Stamps etc. will not be accepted towards the cost of tender forms nor the form will be sent by V. P. P. Duplicate tender form, if required will be issued at ` 500 per copy. More details can be had from the Office between 10 a. m. to 4 p. m. on all working days.

(Sd.)

Sree Neelakanta Govt. Sanskrit College, Principal. Pattambi. (Special Grade)

Forest Department

ഇ-ദർഘാസ് പരസ്യം

[No. 02/2017-18]

നമ്പർ എസ്.ഡി-4-1312/2017. 2017 ആഗസ്റ്റ് 1.

കേരള വനം വകുപ്പിലെ ശെന്തുരുണി വന്യജീവി സങ്കേതത്തിലെ ഒറ്റക്കൽ മാൻ പുനഃരധിവാസ കേന്ദ്രത്തിലെ മാന്യകൾക്ക് 2017-18 സാമ്പത്തിക വർഷത്തിലെ ദിവസവും നൽകേണ്ട ഭക്ഷ്യവസ്തുക്കൾ എത്തിച്ചുകൊടുക്കുന്നതിനായി പരിചയ സമ്പന്നരായ താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും ശെന്തുരുണി വൈൽഡ്‌ലൈഫ് വാർഡൻ ഓൺലൈൻ ദർഘാസ് ക്ഷണിക്കുന്നു.

പ്രവൃത്തിയുടെ പേര്—ശെന്തുരുണി മാൻ പുനഃരധിവാസ കേന്ദ്രത്തിലെ മാന്യകൾക്ക് ദിവസവും നൽകേണ്ട ആഹാരത്തിനുള്ള താഴെ പറയുന്ന ഭക്ഷ്യവസ്തുക്കൾ കരാർ തീയതി മുതൽ 12 മാസം എത്തിച്ചുകൊടുക്കുക.

(a) നല്ല നിലവാരത്തിലുള്ള കാലിത്തീറ്റ (സൂപ്പർ ഡീലക്സ് പെല്ലറ്റ്)—ദിവസം 40-45 കി.ഗ്രാം വീതം, ആകെ 16425 കി.ഗ്രാം.

(b) നല്ല നിലവാരത്തിലുള്ള ചെറുപയർ—ദിവസം 03-05.50 കി.ഗ്രാം വീതം, ആകെ 2010 കി.ഗ്രാം.

അടങ്കൽ തുക—` 5,30,000.

നിരതദ്രവ്യം—` 13,250.

ദർഘാസ് പ്രമാണത്തിന്റെ വില—` 1,100 + GST

കരാർ കാലാവധി—1-9-2017 മുതൽ 31-8-2018 വരെ.

കരാറുകാരുടെ ക്ലാസ്—എല്ലാ വിഭാഗങ്ങളും.

ദർഘാസ് പ്രമാണങ്ങളുടെ ലഭ്യത—www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ നിന്നും ഡൗൺലോഡ് ചെയ്യാവുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കേണ്ട തീയതിയും സമയവും— 30-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 2-9-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന സ്ഥലം—ശെന്തുരുണി വൈൽഡ് ലൈഫ് ഡിവിഷൻ, തെന്മല.

- മാന്യകളുടെ എണ്ണത്തിനും ഡയറ്റ് ഷെഡ്യൂളിനും അനുസരിച്ച് ഷെഡ്യൂളിൽ കാണിച്ചിരിക്കുന്ന അളവിൽ വ്യത്യസ്തം വരാവുന്നതാണ്.
- ദർഘാസ് പ്രമാണങ്ങളും ദർഘാസ് ഷെഡ്യൂളുകളും e-GP website ആയ www.etenders.kerala.gov.in-ൽ നിന്നും download ചെയ്യാവുന്നതാണ്.
- ദർഘാസ് പ്രമാണത്തിന്റെ വില, നിരതദ്രവ്യം എന്നിവ SBT-യുടെ ഇന്റർനെറ്റ് ഓൺലൈൻ ബാങ്കിംഗ് വഴിയോ മറ്റ് ബാങ്കുകളിൽ NEFT വഴിയോ ഓൺലൈനിൽ ഇ-ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
- എല്ലാ ദർഘാസ് പ്രമാണങ്ങളും ഓൺലൈൻ കവറുകളിൽ ഓൺലൈനായി മാത്രം സമർപ്പിക്കേണ്ടതാണ്.

- ഓൺലൈനായി സമർപ്പിച്ചിട്ടുള്ള ദർഘാസുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. നേരിട്ടോ തപാലിലോ ദർഘാസ് സ്വീകരിക്കുന്നതല്ല. വൈകിട്കുന്ന ദർഘാസ് സ്വീകരിക്കുന്നതല്ല.
- ഓൺലൈൻ ദർഘാസിനോടൊപ്പം ` 500-ന്റെ മുദ്ര പേപ്പറിൽ തയ്യാറാക്കിയ ഒപ്പിട്ട പ്രിലിമിനറി എഗ്രിമെന്റ് സ്കാൻ ചെയ്ത പൂരിപ്പിച്ച ദർഘാസ് പ്രമാണം, രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റ്, EMD ഒഴിവാക്കുന്നതിനുള്ള സർട്ടിഫിക്കറ്റ് (ഉണ്ടെങ്കിൽ) എന്നിവ ഓൺലൈനായി 30-8-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുമ്പായി സമർപ്പിക്കേണ്ടതാണ്. കൂടാതെ പ്രിലിമിനറി എഗ്രിമെന്റ്, പൂരിപ്പിച്ച ദർഘാസ് പ്രമാണത്തിന്റെ പകർപ്പ്, e-payment form, രജിസ്ട്രേഷൻ സർട്ടിഫിക്കറ്റ് എന്നിവയുടെ ഒറിജിനൽ, ദർഘാസ് തുറക്കുന്നതിനുമുമ്പായി (അതായത് 2-9-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക്) ഈ ഓഫീസിൽ രജിസ്ട്രേർഡ്/സ്വീഡ് പോസ്റ്റിൽ ലഭിക്കേണ്ടതാണ്. അല്ലാത്തപക്ഷം ദർഘാസ് നിരസിക്കപ്പെടുന്നതാണ്.
- ദർഘാസ് സമർപ്പിച്ചിട്ടുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ശെന്തുരുണി വൈൽഡ് ലൈഫ് വാർഡൻ ദർഘാസ് തുറക്കുന്നതാണ്. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധിയായി സർക്കാർ പ്രഖ്യാപിക്കുകയാണെങ്കിൽ അതിനു തൊട്ടു പിന്നീടുള്ള പ്രവൃത്തി ദിവസം ടി സമയത്ത് ദർഘാസ് തുറക്കുന്നതായിരിക്കും.
- കരാറുകാർ വിവരങ്ങൾ അപ്ലോഡ് ചെയ്യുന്നതിലും മറ്റും ഉണ്ടാകുന്ന അസൗകര്യങ്ങൾക്കും നഷ്ടത്തിനും ഡിപ്പാർട്ടുമെന്റ് ഉത്തരവാദിയായിരിക്കുന്നതല്ല.
- ദർഘാസ് സംബന്ധമായി നിലവിലുള്ള എല്ലാ നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കും.

(ഒപ്പ്)
വൈൽഡ്‌ലൈഫ് വാർഡന്റെ വൈൽഡ്‌ലൈഫ് വാർഡൻ
കാര്യാലയം, ശെന്തുരുണി. (കേരള ഗവർണ്ണർക്കുവേണ്ടി).

ദർഘാസ് പരസ്യം

No. SD-IV-1312(A)/2017. 2017 ആഗസ്റ്റ് 1.

ശെന്തുരുണി വൈൽഡ്‌ലൈഫ് വാർഡൻ 2017-18 സാമ്പത്തിക വർഷത്തിൽ ശെന്തുരുണി വന്യജീവി സങ്കേതത്തിൽകീഴിലുള്ള മാൻ പുനഃരധിവാസ കേന്ദ്രത്തിലെ മാന്യകൾക്ക് പച്ചപ്പുല്ല്, പച്ചില എന്നിവ എത്തിച്ചുനൽകുന്ന ജോലി ഏറ്റെടുക്കാൻ താൽപര്യമുള്ളവരിൽനിന്നും നിർദ്ദിഷ്ട ഫോറത്തിലുള്ള മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ “ശെന്തുരുണി വന്യജീവി സങ്കേതത്തിൽ കീഴിലുള്ള മാൻപുനഃരധിവാസ കേന്ദ്രത്തിലെ മാന്യകൾക്ക് 2017-18 സാമ്പത്തിക വർഷത്തിൽ പച്ചപ്പുല്ല്, പച്ചില എന്നിവ എത്തിച്ചുനൽകുന്നതിനുള്ള ദർഘാസ്” എന്ന് രേഖപ്പെടുത്തിയ കവറുകളിൽ മുദ്രവച്ച് 2017 ആഗസ്റ്റ് 30-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്ക് മുമ്പായി ശെന്തുരുണി വൈൽഡ്‌ലൈഫ് വാർഡന്റെ ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറങ്ങൾ അന്നേദിവസം പകൽ 2 മണി വരെ ഈ ഓഫീസിൽ നിന്നും വിലയ്ക്ക് വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ അന്നേദിവസം വൈകുന്നേരം 3.30 മണിക്ക്

തദ്വസരത്തിൽ ഹാജരായിട്ടുള്ള ദർഘാസുകാര്യം ഉടയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ ശെന്തുരുണി വൈൽഡ് ലൈഫ് വാർഡനോ അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന ഉദ്യോഗസ്ഥനോ തുറക്കുന്നതാണ്. വൈകി എത്തുന്നതോ നിരതദ്രവ്യം അടക്കം ചെയ്യാത്തതോ ആയ ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. നിരതദ്രവ്യം ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ നിന്നും വൈൽഡ് ലൈഫ് വാർഡൻ, ശെന്തുരുണി വൈൽഡ് ലൈഫ് ഡിവിഷൻ, തെന്മല എന്ന വിലാസത്തിൽ തെൻമലയിൽ മാറത്തക്കവണ്ണം ഡി.ഡി. ആയി ദർഘാസീനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. സാധാരണ നിലയിൽ ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയ ദർഘാസു സീകരിക്കുന്നതാണ്. എന്നാൽ യാതൊരു കാരണവും പറയാതെ ദർഘാസു നിരസിക്കുന്നതിന് വൈൽഡ് ലൈഫ് വാർഡന് അധികാരമുണ്ടായിരിക്കുന്നതാണ്. ദർഘാസു സീകരിക്കുന്ന അവസാന ദിവസം പൊതു അവധി പ്രഖ്യാപിച്ചാൽ അടുത്ത പ്രവർത്തി ദിവസം നിശ്ചിത സമയത്ത് ദർഘാസു സീകരിക്കുന്നതും തുറക്കുന്നതും മായിരിക്കും. ഏതെങ്കിലും കാരണവശാൽ ദർഘാസു നടക്കാതെ വന്നാൽ 2-9-2017-നോ 7-9-2017-നോ മേൽപ്പറഞ്ഞ സ്ഥലത്തും സമയത്തും നടത്തുന്നതായിരിക്കും.

ക്രമ നമ്പർ	ആവശ്യമുള്ള വസ്തുക്കളുടെ വിവരം	ഉദ്ദേശ അളവ്
1	പച്ചപ്പുല്ലി	ദിവസേന 120 കി. ഗ്രാം വീതം
2	പച്ചില	ദിവസേന 120 കി. ഗ്രാം വീതം

നൽകേണ്ട വ്യവസ്ഥ:—പച്ചപ്പുല്ലി, പച്ചില എന്നിവ എല്ലാ ദിവസങ്ങളിലും രാവിലെ 8 മണിക്ക് മുമ്പ് ഒറ്റക്കൽ മാൻ പുനരധിവാസ കേന്ദ്രത്തിൽ എത്തിക്കേണ്ടതാണ്.

കരാറിന്റെ ഉദ്ദേശ്യ അടങ്കൽ തുക—` 1,20,000.
 നിരതദ്രവ്യം—` 3,000.
 ദർഘാസു ഫോറത്തിന്റെ വില—` 300 + GST.
 കാലാവധി—` 1-9-2017 മുതൽ 31-8-2018 വരെ.

മേൽവിലാസം—വൈൽഡ് ലൈഫ് വാർഡൻ, ശെന്തുരുണി വൈൽഡ് ലൈഫ് ഡിവിഷൻ, തെന്മല ഡാം പി. ഒ., പിൻ-691 308 ഫോൺ: 0475 2344600.

ക്ഷേമവസ്തുക്കൾ നിശ്ചിത അളവിലും തുകത്തിലും ഗുണനിലവാരത്തിലും പട്ടികയിൽ വിവരിക്കുന്ന സ്ഥലത്തും സമയത്തും ദർഘാസുകാരൻ അയാളുടെ സ്വന്തം ചെലവിൽ എത്തിക്കേണ്ടതാണ്. ഏതെങ്കിലും പ്രത്യേക കാരണത്താൽ പട്ടികയിൽ വിവരിക്കുന്ന അളവിൽ വ്യത്യാസം വരുത്തുവാൻ വൈൽഡ് ലൈഫ് വാർഡനോ, അസിസ്റ്റന്റ് വൈൽഡ് ലൈഫ് വാർഡനോ നിർദ്ദേശിച്ചാൽ അപ്രകാരം വസ്തുക്കൾ നൽകുവാൻ ദർഘാസുകാരൻ ബാധ്യസ്ഥനാണ്. സീകാര്യമായ ദർഘാസുകൾ സമർപ്പിച്ചിട്ടുള്ള ദർഘാസുകാരൻ അറിയിപ്പ് കിട്ടി 15 ദിവസത്തിനുള്ളിൽ നിയമപ്രകാരമുള്ള സെക്യൂരിറ്റി വച്ച് ഉടമ്പടിയിൽ ഏർപ്പെടേണ്ടതാണ്. ദർഘാസു ഫോറങ്ങളും മറ്റ് കൂടുതൽ വിവരങ്ങളും തെന്മല ഡാം ജംഗ്ഷനു സമീപമുള്ള ശെന്തുരുണി വൈൽഡ് ലൈഫ് വാർഡന്റെ ഓഫീസിൽ അന്വേഷിക്കേണ്ടതാണ്.

ശെന്തുരുണി വൈൽഡ് ലൈഫ് ഡിവിഷൻ, തെന്മല ഡാം പി.ഒ. എ. ഷാനവാസ്, വൈൽഡ് ലൈഫ് വാർഡൻ. (കേരള ഗവർണ്ണർക്കുവേണ്ടി)

Medical Education Department

ദർഘാസു പരസ്യം

(1)

നമ്പർ സി2-12666/2017/എം.സി.റ്റി. 2017 ജൂലൈ 22.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് എസ്. എ. റ്റി. ആശുപത്രിയിലെ ബയോകെമിസ്ട്രി വിഭാഗത്തിലേക്ക് ബ്ലഡ് കളക്ഷൻ റ്റൂബ് 10000 എണ്ണം വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസു അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസു നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്ലോൾ ഹാജരായിട്ടുള്ള ദർഘാസു സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസു സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസു ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസു ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസു ഫോറത്തിന്റെ വിലയായി സീകരിക്കുന്നതല്ല. ദർഘാസു ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസു നമ്പർ—30/2017.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസു ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

ദർഘാസു ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസു ഫോറം സീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 2.30 മണി.

ദർഘാസു തുറക്കുന്ന തീയതിയും സമയവും—22-8-2017, 3 മണി.

ദർഘാസു നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATION

1. Plain tube with clot activator
2. Tube with red colour cap
3. Size- 13 × 75mm
4. Able to centrifuge directly

TENDER SCHEDULE

(2)

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നമ്പർ സി2-20861/2017/സ. മെ. കോ. തി. 2017 ജൂലൈ 22.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് എസ്. എ. റ്റി. ആശുപത്രിയിലെ പീഡിയാട്രിക് സർജറി വിഭാഗത്തിലേക്ക് GIA Staplers (various sizes) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—24/2017.

അടങ്കൽ തുക—` 2,00,000

നിതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-8-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

ക്രമ നമ്പർ	ഇനവിവരവും അളവും
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- | | |
|---|---|
| 1 | GIA Stapler size-55/60mm—1 No. |
| 2 | GIA Stapler size-75/80mm—1 No. |
| 3 | Reload for GIA Stapler size-55/60mm—10 Nos. |
| 4 | Reload for GIA Stapler size-75/80mm—10 Nos. |

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

ദർഘാസ് പരസ്യം

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
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13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

നമ്പർ സി1-6286/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.
2017 ജൂലൈ 21.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഗൈനക്കോളജി വിഭാഗത്തിലേക്ക് “നോർമൽ ഡെലിവറി കിറ്റ്” 1800 എണ്ണം വിതരണം ചെയ്യുവാൻ താൽപ്പര്യമുള്ളവരിൽ നിന്നും സീൽവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഉദ്ദേശ അടങ്കൽ തുക— ` 4,75,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1-6286/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ. തീയതി 21-7-2017 എന്ന് രേഖപ്പെടുത്തി സൂപ്രണ്ട്, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 22-8-2017 പകൽ 2 മണിക്ക് മുമ്പായി ആശുപത്രി സൂപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 22-8-2017 പകൽ 3 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 1,000 + ജി.എസ്.റ്റി.യും, ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 500 + ജി.എസ്.റ്റി.യും അടച്ച് 21-8-2017 പകൽ 3 മണിക്ക് മുമ്പായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1/6286/2017/Govt.TD.M.C.H.A. 21st July 2017.

Sealed tenders in the prescribed format are invited for the supply of “Normal Delivery Kit”-1800 Nos. for Gynaecology Department, Govt. T.D. Medical College Hospital, Alappuzha.

Estimated Cost is about ` 4,75,000.

Tender No. C1/6286/2017/Govt. T. D.M.C.H.A. dated, 21-7-2017 and due date should be superscribed on the envelope at each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 22-8-2017 at 2 p.m. Late tender will not be accepted at any cost. The tender will be opened on 22-8-2017 at 3 p.m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the office of the Superintendent, Govt. T.D. Medical College Hospital, Alappuzha on or before 21-8-2017 at 3 p.m.

Government Medical College,
Thiruvananthapuram.

(Sd.)
For Principal.

Price of tender form:

Original—` 1,000 + GST

Duplicate—` 500 + GST

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Normal Delivery Kit Specifications

- 1. Apron Disposable (XL)—2 Nos.
- 2. Maternity mat with pouch—1 No.
- 3. ABS Sheet—1 No.
- 4. Baby Sheet—1 No.
- 5. ID Band—1 No.
- 6. Moping Pad—5 Nos.
- 7. Corny Bag—1 No.

Govt. T. D. Medical College Hospital, Alappuzha.

(Sd.) Superintendent.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ ജി5-4100/2017/മെ.കോ.ആ. 2017 ജൂലൈ 28.

തൃശ്ശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ ഉപയോഗിക്കുന്നതിന് Medical Oxygen gas-D type cylinder (7m³)—6841 Cylinder, ടെണ്ടർ നമ്പർ ജി5-4100/2017/മെ.കോ.ആ. പ്രകാരം നിശ്ചിത ഫോറത്തിൽ മൽസരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ അയക്കുന്ന കവറിനുപുറത്ത് നമ്പർ ജി5-4100/2017/മെ.കോ.ആ. എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്.

അടങ്കൽ തുക—` 5,00,000.

ടെണ്ടർ ഫോറത്തിന്റെ വിൽപന നികുതിയടക്കം വില—` 1,000 + ടാക്സ് 5%.

ടെണ്ടർ വിൽപന ആരംഭിക്കുന്ന തീയതിയും സമയവും—7-8-2017, 11 മണി.

ടെണ്ടർ വിൽപന അവസാനിക്കുന്ന തീയതിയും സമയവും—17-8-2017, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—23-8-2017, 11 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—23-8-2017, 12 മണി.

ടെണ്ടർ നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-12-2017.

ദർഘാസുകൾ പുരിപ്പിച്ച് അയക്കേണ്ട വിലാസം—സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, തൃശ്ശൂർ.

ടെണ്ടർ സമർപ്പിക്കുമ്പോൾ രേഖപ്പെടുത്തുന്ന തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാരംഭ ഉടമ്പടി വെയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വില നേരിട്ട് ഓഫീസിൽ അടയ്ക്കാവുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. കാരണം കാണിക്കാതെ ദർഘാസ് നീട്ടിവെയ്ക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. G5-4100/2017/GMCH. 28th July 2017.

Competitive tenders invited in sealed covers superscribing Tender No. G5-4100/2017/GMCH for supply of Medical Oxygen gas-D type cylinder (7m³)—6841 Cylinder for the use of Medical College Hospital Thrissur.

Cost of tender form (Original)—` 1,000 + TAX (5%).

Opening date of sale of tender form—7-8-2017.

Closing date and time of sale of tender form—17-8-2017, 3 p. m.

Last date and time of receipt of tender—23-8-2017, 11 a. m.

Opening date and time of tender—23-8-2017, 12 Noon.

Date upto which rates are to be firm—31-12-2017.

Tender should be addressed to—Superintendent, Medical College Hospital, Thrissur.

Approximate cost of the purchase is ` 5,00,000. Every tender should be accompanied by an EMD of 1% of the cost of tender items along with an agreement in Kerala Stamp Paper Worth of ` 200.

The undersigned reserves the right of accept/reject/postponed any tender without assigning any reason. Further details if any, required can be had from this office during office hours in working days.

Medical College Hospital, Thrissur.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്2-10838/2016/ഐ. എം. സി. എച്ച്.

2017 ജൂലൈ 14.

കോഴിക്കോട് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ഐസോഫ്ളൂറൈൻ വാപ്റ്റൊറൈസർ-2 എണ്ണം വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃശിശു സംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ, അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 23-8-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്2-10838/2016/ഐ. എം. സി. എച്ച്. അടങ്കൽ തുക—` 3,57,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,155.

ഡ്യൂപ്ലിക്കേറ്റ്—` 578.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—23-8-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-8-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ, നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. S2-10838/2016/IMCH. 14th July 2017.

Sealed tenders are invited for the supply of Isoflurane Vapouriser-2 Nos. in IMCH, Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number and should be addressed to the Superintendent, IMCH, Medical College, Calicut-8, Kerala. Tenders must be submitted in sealed cover. Tender will be opened on 23-8-2017, 11 a. m. in the presence of such of the tenderers or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next one Rupee) of the total cost of article tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S2-10838/2016/IMCH.

Approximate Cost—` 3,57,000.

Cost of tender form (including Tax) :

Original—` 1,155.

Duplicate—` 578.

If sent by post postage charge—` 50.

Closing date and time of sale of tender forms—21-8-2017, 3 p. m.

Last date and time of receipt of tender forms—22-8-2017, 5 p. m.

Opening date and time of tender —23-8-2017, 11 a. m.

Date up to which rates are to be firm—30-8-2018.

Further details can be had from the office of the undersigned during office hours on any working days.

Institute of Maternal and Child Health, Govt. Medical College, Kozhikode. (Sd.) Superintendent.

Police Department

e-TENDER NOTICES

e-Government Procurement (e-GP)

(1)

No. H2/234520/2016. 19th July 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Body Worn Cameras. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

- 1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.

2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid GST Registration. Copy of GST Registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
 - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
 - (f) In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & Date—KPET/101/PHQ/2017 dated 19-7-2017.
 Item—Supply of Body Worn Cameras—500 Nos.
 Estimated Amount—` 150 lakhs.
 Tender Fees—` 22,500 + 5% VAT = ` 23,625.
 Earnest Money Deposit—` 1,50,000.
 Specifications—Attached in tender document.
 Date and time of publication of e-tender—19-7-2017, 6 p. m.
 Date and time of submission of e-tender—19-7-2017, 6 p. m. to 18-8-2017, 12 Noon.
 Last date and time for online submission of e-tender—18-8-2017, 12 Noon.
 Date and time of opening of e-tender—21-8-2017, 3 p. m.
 Place of opening—Police Headquarters, Thiruvananthapuram.
 Date, time and place of Technical Evaluation—24-8-2017, 11 a. m., Police Headquarters, Thiruvananthapuram.
 Bid Validity (Total number of days up to which the rates are to be firm)—180 days.
 Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.
 Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.
 Ph : 0471-2722566.
 Fax : 0471-2722566.
 e-mail: aig2phq.pol@kerala@gov.in
 Website: www.keralapolice.gov.in
9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in, in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 24-8-2017 at 11 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) District Police Chief, TVPM City—Chairman—
(Ph. No. 0471-2320579)
 - (ii) Deputy Commissioner of Police, (L & O),
TVPM City—Member (Ph. No. 0471-2321676)
 - (iii) Superintendent of Traffic, South Zone—
Member (Ph. No. 0471-2321001)
 - (iv) Principal Technical Officer, C-DAC, TVPM—
Member
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section. (Phone No. 0471-2722768-1265).
19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
20. *Note to Bidders:*—
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
 - (ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.
 - (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.

- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Phone: 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone: 0471-2721547, Fax: 0471-2726945.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
 3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in Kerala/South India).
 4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
 5. The Bidder should have valid GST registration. Copy of GST Registration Certificate should be enclosed along with the tender.
 6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
 7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/Audit report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for atleast 3 (three) continuous consecutive years with the OEM.
 - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
 - (f) In case of a propriety item, a certificate by the OEM to be attached.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(2)

No. H6/72036/2017/PHQ.

27th July 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Speed Radar. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.

8. Tender No. & Date—KPET/121/PHQ/2017 dated 27-7-2017.

Item—Supply of Speed Radar—18 Nos.

Estimated Amount—` 118 lakhs (MoPF Scheme).

Tender Fees—` 17,700 + 5% Tax = ` 18,600.

Earnest Money Deposit—` 1,18,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—27-7-2017, 6 p. m.

Date and time of submission of e-tender—27-7-2017, 6 p. m. to 18-8-2017, 12 p. m.

Last date and time for online submission of e-tender—18-8-2017, 12 Noon.

Date and time of opening of e-tender—21-8-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—25-8-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical bid, (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders or bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head Quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.

18. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 25-8-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police, Traffic & RSM—
Chairman (Ph. No. 0471-2330768)
- (ii) District Police Chief, TVPM City—Member
(Ph. No. 0471-2320579)
- (iii) District Police Chief, TVPM Rural—Member
(Ph. No. 0471-2300303)
- (iv) Superintendent of Police, Traffic South Zone—
Member (Ph. No. 0471-232400)
- (v) Assistant Commissioner, Traffic South, TVPM
City—Member (Ph. No. 0471-2558724)
- (vi) Assistant Commissioner, Control Room, TVPM
City—Member (Ph. No. 0471-2331403)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. *Note to Bidders*:

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.

(ii) Bidders are advised to note the tender-ID and Tender No. & date for future reference.

(iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.

(iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

(v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Phone: 0471-2577088, 2577188, Toll free No. 18002337315; e-mail: etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.

(vi) The State Police Chief is empowered to reject any tender without assigning any reason.

(vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone: 0471-2721547, Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(3)

No. H6/25424/2015/PHQ.

27th July 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Illuminating Batons. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid GST registration. Copy of GST Registration Certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
 - (a) Valid Authorization letter from the OEM to attend this particular tender
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit report of last 3 years.
 - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
 - (e) The Bidder has to submit a Warranty Certificate along with invoices.
 - (f) In case of a propriety item, a certificate by the OEM to be attached.

8. Tender No. & Date—KPET/120/PHQ/2017 dated 27-7-2017.

Item—Supply of Illuminating Batons—5500 Nos.

Estimated Amount—` 55 lakhs (MoPF Scheme).

Tender Fees—` 8,300 + 5% VAT = ` 8,715.

Earnest Money Deposit—` 55,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—27-7-2017, 6 p. m.

Date and time of submission of e-tender—27-7-2017, 6 p. m. to 18-8-2017, 12 p. m.

Last date and time for online submission of e-tender—18-8-2017, 12 p. m.

Date and time of opening of e-tender—21-8-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—25-8-2017, 10.30 a.m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of three years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.

11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
14. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
15. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders or bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
16. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
17. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
18. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 25-8-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police, Traffic & RSM—
Chairman (Ph. No. 0471-2330768)
 - (ii) District Police, Chief, TVPM City—Member
(Ph. No. 0471-2320579)
 - (iii) District Police, Chief, TVPM Rural—Member
(Ph. No. 0471-2300303)
 - (iv) Superintendent of Police, Traffic South Zone—
Member (Ph. No. 0471-232400)
 - (v) Assistant Commissioner, Traffic South TVPM
City—Member (Ph. No. 0471-2558724)
 - (vi) Assistant Commissioner, Control Room, TVPM
City—Member (Ph. No. 0471-2331403)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).
19. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

20. Note to Bidders:

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website www.etenders.kerala.gov.in.
- (ii) Bidders are advised to note the Tender—Id and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signining shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram; Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assiging any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent, H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone: 0471-2721547 Fax: 0471-2726945.

Note:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram city.

(Sd.)
Additional Assistant Inspector General
For Director General of Police &
Thiruvananthapuram. State Police Chief, Kerala.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ3-624/2016. 2017 ജൂലൈ 20.

കായംകുളം ഗവൺമെന്റ് വനിതാ പോളിടെക്നിക് കോളേജിലെ കമ്പ്യൂട്ടർ ഡിപ്പാർട്ടുമെന്റിലേക്ക് മൂന്ന് എൽ.സി.ഡി. പ്രൊജക്ടറുകൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—02/2017-18.

അടങ്കൽ തുക—` 1,08,000 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 400 + നികുതി.

പകർപ്പ്—` 200 + നികുതി.

ദർഘാസുകൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—24-8-2017, 2 മണിവരെ.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-8-2017, 2 മണിവരെ.

ദർഘാസുകൾ തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—25-8-2017, 3 മണി.

ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 35 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 13-8-2017, 3 മണിക്ക് മുമ്പായി മണിയോർഡർ ലഭിക്കത്തക്കവണ്ണം വിലയടച്ച് അയയ്ക്കേണ്ടതാണ്. കൂടാതെ ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് വനിതാ പോളിടെക്നിക് കോളേജ്, കായംകുളം പി. ഒ., ആലപ്പുഴ (ജില്ല), പിൻ-690 502-ന്റെ ഓഫീസിൽ നിന്നും നേരിട്ടോ മണിയോർഡർ ആയോ വിലയടച്ച് കൈപ്പറ്റാവുന്നതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസുകളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറാൻ അനുവദിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതും ദർഘാസുകൾ സമർപ്പിക്കുന്ന മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്. എഗ്രിമെന്റ്, നിരതദ്രവ്യം എന്നിവ ഇല്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകൾക്ക് ഒപ്പം നൽകേണ്ട സാധനങ്ങളുടെ വിശദവിവരങ്ങൾ നൽകുന്നതാണ്.

No. A3-624/2016/WPTC. 20th July 2017.

Sealed tenders are invited for the Supply of 3 Nos. of LCD Projector for Computer Department of Government Women's Polytechnic College, Kayamkulam at a total cost of ` 1,08,000.

Tender No.—02/2017-18.

Cost of tender form (Including taxes):

Original—` 400.

Duplicate—` 200.

Last date and time of sale of tender form—
24-8-2017, 2 p. m.

Last date and time of receipt of tender—
25-8-2017, 2 p. m.

Date and time of opening of tender—25-8-2017,
3 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 13-8-2017.

Tender forms can be had from the Office of the Principal, Government Women’s Polytechnic College, Kayamkulam P. O., Alappuzha, Pin-690 502 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with his tender an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Government Women’s Polytechnic College, Kayamkulam P. O., Alappuzha, Pin-690 502. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Government Women’s
Polytechnic College,
Kayamkulam.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി3-3753/2017/ആർ.ഐ.റ്റി. 2017 ജൂലൈ 20.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ ഡിപ്പാർട്ട്മെന്റിലെ വർക്ക്ഷോപ്പിലേക്കും മെയിന്റനൻസ് വിംഗിലേക്കും കൺസ്യൂമബിൾസ് നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരബാധമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,05,385.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 472.

പകർപ്പ്—` 236.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—24-8-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-8-2017, 11 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—25-8-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 14-8-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-3753/2017/RIT.

20th July 2017.

Sealed tenders are invited for the supply of Consumables for Electrical Workshop and Maintenance wing in the EEE Department of Rajiv Gandhi Institute of Technology, Kottayam at a Total cost of ` 1,05,385.

Cost of tender form (including GST 18%):

Original—` 472.

Duplicate—` 236.

Last date and time of sale of tender form—
24-8-2017, 2 p. m.

Last date and time of receipt of tender—
25-8-2017, 11 a. m.

Date and time of opening of tender—25-8-2017,
2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 14-8-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

(2)

നമ്പർ ഡി3/3617/2017/ആർ.ഐ.റ്റി. 2017 ജൂലൈ 22.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ മെക്കാനിക്കൽ ഡിപ്പാർട്ട്മെന്റിലെ ഹീറ്റ് ട്രാൻസ്ഫർ ലാബിലേക്ക് വിവിധ ഉപഭോക്തൃ സാധനങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക—` 2,39,700.
- നിരതദ്രവ്യം—അങ്കൽ തുകയുടെ 1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില :
 - അസ്സൽ—` 590.
 - പകർപ്പ്—` 354.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-8-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-8-2017, 11 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—19-8-2017, 2 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D3-3617/2017/RIT. 22nd July 2017.

Sealed tenders are invited for the supply of various items for the use of Heat Transfer Lab in the Mechanical Department of Rajiv Gandhi Institute of Technology, Kottayam at a Total cost of ` 2,39,700.

- Cost of tender form (Including Taxes):
- Original—` 590.
- Duplicate—` 354.

Last date and time of sale of tender form—18-8-2017, 2 p. m.

Last date and time of receipt of tender—19-8-2017, 11 a. m.

Date and time of opening of tender—19-8-2017, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 18-8-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

(3)

നമ്പർ ഡി1/3752/2017. 2017 ജൂലൈ 28.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് ആന്റ് ഇലക്ട്രിക്കൽ വിഭാഗത്തിലെ മെഷർമെന്റ് ലാബിലെയും മെഷീൻ ലാബിലെയും ഉപയോഗത്തിന് വിവിധ ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

- അടങ്കൽ തുക—` 3,46,500.
- ദർഘാസ് ഫോറത്തിന്റെ വില :
 - അസ്സൽ—` 700 + ജി.എസ്. ടി.
 - പകർപ്പ്—` 400 + ജി.എസ്. ടി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—22-8-2017, 11 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—22-8-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 14-8-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ഡി.ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-3752/2017/RIT. 28th July 2017.

Sealed tenders are invited for the supply of various equipment for the Electrical Measurement & Machine Lab of Electrical & Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a Total cost of ` 3,46,500.

Cost of tender form:

Original—` 700 + GST as applicable.

Duplicate—` 400 + GST as applicable.

Last date and time of sale of tender form—21-8-2017, 2 p. m.

Last date and time of receipt of tender—22-8-2017, 11 a. m.

Date and time of opening of tender—22-8-2017, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 14-8-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി3/3919/17/GECTCR. 2017 ജൂലൈ 18.

തൃശ്ശൂർ ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ ആർക്കിടെക്ചർ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഫയൽ റാക്കുകൾ, നോട്ടീസ് ബോർഡുകൾ എന്നിവ നിർമ്മിച്ച് ഉറപ്പിക്കുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	ഇന വിവരവും അടങ്കൽ തുകയും
1	D3/89/2017-18	ഫയൽ റാക്കുകൾ— ` 1,56,800
2	D3/90/2017-18	ഷൂ റാക്കുകൾ, നോട്ടീസ് ബോർഡ്—` 1,53,000.

അടങ്കൽ തുക—` 3,09,800.

ദർഘാസ് വില—` 672 + പോസ്റ്റൽ ചാർജ്ജ് വീതം.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—ക്രമനമ്പർ 1-ന് 18-8-2017, ഉച്ചയ്ക്ക് 12 മണി, ക്രമനമ്പർ 2-ന് 21-8-2017, ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—ക്രമനമ്പർ 1-ന് 18-8-2017, 2 മണി, ക്രമനമ്പർ 2-ന് 21-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—ക്രമനമ്പർ 1-ന് 19-8-2017, 11 മണി, ക്രമനമ്പർ 2-ന് 22-8-2017, 11 മണി.

ഫോൺ നമ്പർ—0487 2334144.

വെബ്സൈറ്റ്—www.gectcr.ac.in.

ദർഘാസ് ആവശ്യമുള്ളവർ ദർഘാസ് ഫോറത്തിനായി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ബന്ധപ്പെടാവുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഫോറത്തിനുള്ള അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലകൂടി ഉള്ളടക്കം ചെയ്യണം. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, തപാൽ സ്റ്റാമ്പുകൾ, ഡിമാന്റ് ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. ആയി അയച്ചുകൊടുക്കുന്നതല്ല. ദർഘാസ് ആവശ്യമുള്ളവർ നേരിട്ടോ, തപാൽ മാർഗ്ഗമോ ദർഘാസിന്റെ വിലയും തപാൽ ചാർജ്ജുമടക്കം മണിയോർഡർ ആയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിലോ ആവശ്യപ്പെട്ടാൽ ലഭിക്കുന്നതാണ്. നിരക്കുവിലയുടെ 1% (കുറഞ്ഞത് ` 1,500) നിരതദ്രവ്യം ആയി ഡിമാന്റ് ഡ്രാഫ്റ്റ് പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ എന്ന വിലാസത്തിൽ ഉള്ളടക്കം ചെയ്യണം. ഇതിനു പുറമെ ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ ഒപ്പിട്ട് ഒരു ഉടമ്പടിയും സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾക്കായി ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടേണ്ടതാണ്.

ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, തൃശ്ശൂർ.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

SHORT TENDER NOTICES

(1)

No. D2/3404/17/GECTCR.

19th July 2017.

Sealed tenders are invited for the supply of Equipments for Government Engineering College, Thrissur.

Sl. No.	Tender No. and Department	Approximate Cost `	Tender Value `	Last date and time of issue	Last date and time of receipt	Date and time of opening
1	D2/72/2017-18—Electronics and Communication Engineering	4,75,000	1,680 + Postal Charges	16-8-2017, 12 Noon	16-8-2017, 2 p. m.	17-8-2017, 11 a. m.
2	D2/77/2017-18—Civil Engineering	1,60,000	672 + Postal Charges	17-8-2017, 12 Noon	17-8-2017, 2 p. m.	18-8-2017, 11 a. m.
3	D2/79/2017-18—Chemical Engineering	1,10,000	672 + Postal Charges	17-8-2017, 12 Noon	17-8-2017, 2 p. m.	18-8-2017, 11 a. m.
4	D2/80/2017-18—Chemical Engineering	2,49,325	840 + Postal Charges	21-8-2017, 12 Noon	21-8-2017, 2 p. m.	22-8-2017, 11 a. m.
5	D2/83/2017-18—Chemical Engineering	2,93,000	1,008 + Postal Charges	21-8-2017, 12 Noon	21-8-2017, 2 p. m.	22-8-2017, 11 a. m.
6	D2/74/2017-18—Civil Engineering	1,91,000	672 + Postal Charges	16-8-2017, 12 Noon	16-8-2017, 2 p. m.	17-8-2017, 11 a. m.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur, on cash remittance of cost of tender form + Postal Charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% (subject to a Minimum ` 1,500) of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office during working hours.

(2)

No. D3/4011/17/GECTCR.

22nd July 2017.

Sealed tenders are invited for the purchasing and fixing of inbuilt Storage Racks, Shelf, Locker Cabins for the School of Architecture in Government Engineering College, Thrissur.

Sl. No.	Tender No. and Items	Approximate Cost `	Tender Value `	Last date and time of issue	Last date and time of receipt	Date and time of opening
1	D3/94/2017-18—Inbuilt Locker	1,56,000	672 + Postal Charges	22-8-2017, 12 Noon	22-8-2017, 2 p. m.	23-8-2017, 11 a. m.
2	D3/95/2017-18—Storage Racks, Shelf	1,64,720	672 + Postal Charges	23-8-2017, 12 Noon	23-8-2017, 2 p. m.	24-8-2017, 11 a. m.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur, on cash remittance of cost of tender form + Postal Charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% of the amount (Minimum ` 1,500) by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office during working hours.

(3)

No. D2/2100/17/GECTCR.

22nd July 2017.

Sealed tenders are invited for the supply of Equipment for Government Engineering College, Thrissur.

Tender No. and Department	Approximate Cost `	Tender Value `	Last date and time of issue	Last date and time of receipt	Date and time of opening
D2/28/2017-18—Chemical Engineering	3,73,000	1,176 + Postal Charges	18-8-2017, 12 Noon	18-8-2017, 2 p. m.	19-8-2017, 11 a. m.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur, on cash remittance of cost of tender form + Postal Charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1%, subject to a Minimum ` 1,500 of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office during working hours.

Government Engineering College,
Thrissur.
Phone No. 0487 2334144.
website: www.gectcr.ac.in.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി/47/2017.

2017 ജൂലൈ 21.

കോഴിക്കോട് ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ സ്മാർട്ട് ക്ലാസ്സ് റൂമിലേക്ക് എയർ കണ്ടീഷണർ, അനുബന്ധ ഉപകരണങ്ങൾ എന്നിവ വിതരണം ചെയ്യുന്നതിലേക്കായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പരും പേരും അടങ്കൽ തുകയും— 02/2016-17. സ്മാർട്ട് ക്ലാസ്സ് റൂമിലേക്കാവശ്യമായ എയർ കണ്ടീഷണർ, അനുബന്ധ ഉപകരണങ്ങൾ—` 1,95,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയടക്കം):

ഒറിജിനൽ:

നേരിട്ട്—` 630.

തപാൽ വഴി—` 680.

ഡ്യൂപ്ലിക്കേറ്റ്:

നേരിട്ട്—` 315.

തപാൽ വഴി—` 365.

ദർഘാസ് സമർപ്പിക്കുന്ന അവസാന തീയതിയും സമയവും—23-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-8-2017, 11 മണി.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തി താഴെ ഒപ്പിട്ട ഉദ്യോഗസ്ഥന് 23-8-2017-ന് 3 മണിക്ക് മുൻപ് സമർപ്പിക്കേണ്ടതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസുകൾ 24-8-2017-ന് രാവിലെ 11 മണിക്ക് ദർഘാസുകൾ സമർപ്പിച്ച ആളുകളുടെ സാന്നിധ്യത്തിൽ ആധികാരികമായി തുറക്കുന്നതാണ്. ദർഘാസുകൾ ആവശ്യമുള്ളവർ നികുതി ഉൾപ്പെടെയുള്ള വില നൽകി ദർഘാസ് ഫോറങ്ങൾ വാങ്ങേണ്ടതാണ്. 23-8-2017-ന് ഉച്ചയ്ക്ക് 2 മണിവരെ ദർഘാസ് ഫോറങ്ങൾ വാങ്ങാവുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റേജ് സ്റ്റാമ്പ് തുടങ്ങിയവ സ്വീകരിക്കുന്നതല്ല. വി. പി. പി. ആയി ദർഘാസ് ഫോറങ്ങൾ അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർ മുകളിൽ കാണിച്ച പ്രകാരമുള്ള തുക കൂടി അടയ്ക്കേണ്ടതാണ്.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിനോടൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും ഒരു ശതമാനം നിരതദ്രവ്യവും വയ്ക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും ഇല്ലാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാൽവഴി ആവശ്യമുള്ളവർ നിശ്ചിത തുക മണിയോർഡറായി സുപ്രണ്ട്, ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂൾ, വെസ്റ്റ് ഹിൽ പി. ഒ., കോഴിക്കോട്-673 005 എന്ന പേരിൽ അയച്ചുതരേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള കമ്പനിക്കാർക്ക് കേരള മുദ്രപത്രം ആവശ്യമാണെങ്കിൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 250 കൂടി അധികമായി അയയ്ക്കേണ്ടതാണ്.

No. D/47/2017.

21st July 2017.

LIST OF ITEMS

Sealed tenders are invited for the purchase of supply of Air Conditioner and Accessories for the Smart Class Room of Government Technical High School, Kozhikode.

Tender No. and Name of Item and PAC— 02/2016-17, supply of Air Conditioner and Accessories for Smart Class Room—` 1,95,000.

EMD—1%.

Cost of tender form (Including VAT):

Original:

Direct—` 630.

By Post—` 680.

Duplicate:

Direct—` 315.

By Post—` 365.

Due date and time of tender—23-8-2017 at 3 p. m.

Opening date and time of tender—24-8-2017 at 11 a. m.

The Tender No. of the item quoting due on 23-8-2017 at 3 p. m. should be superscribed and addressed to the undersigned to reach him before 23-8-2017 at 3 p. m. Late tenders will not be accepted. The tenders will be opened at 11 a.m. on 24-8-2017 in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the undersigned, to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of the cost of the tender including VAT which is the price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Sale of tender form will be closed at 2 p. m. on 23-8-2017. Drafts, Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the form be sent per V. P. P. Duplicate tender forms, if required will be issued at the rate mentioned above including VAT per copy.

As per tender condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper of value ` 200 and an EMD of 1% of the total cost of the articles tendered. Tenders without agreement and EMD will be rejected. Those who want the tender form by post should send the cost of the tender including VAT by Money Order to the undersigned. Outside firms who desire to get Kerala Stamp Paper should send an additional amount of ` 250 along with the cost of tender forms.

Items	Specification	Quantity
Air Conditioner	1.5 ton inverter type Split A/C with stabilizer and accessories	4

Government Technical High School, Kozhikode. (Sd.) Superintendent.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1/3155/17/ജി.സി.ഇ.കെ. 2017 ജൂലൈ 18.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ പുതുതായി നിർമ്മിച്ച വർക്ക് ഷോപ്പിൽ Wind Energy Roof Top Air Turbine ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി1/3155/17/ജി.സി.ഇ.കെ.

അടങ്കൽ തുക—` 2,10,800.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1% (മിനിമം ` 1,500).

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ—` 525.

ഡ്യൂപ്ലിക്കേറ്റ് —` 250 + 5% നികുതി.

തപാൽ വഴി—` 525 + ` 27.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—21-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—22-8-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1/3155/2017/GCEK.

18th July 2017.

Sealed tenders are invited for the supply of installation of Wind Energy Roof Top Air Turbine for use in the newly constructed workshop of Mechanical Engineering Department of Government College of Engineering, Kannur.

Tender No.—D1/3155/2017/GCEK.

Approximate Cost—` 2,10,800.

Cost of tender form:

Original—` 525.

Duplicate—` 250 + 5% VAT.

By Post (Original)—` 525+ ` 27.

Last date and time of sale of tender form—21-8-2017, 2 p. m.

Last date and time of receipt of tender form—21-8-2017, 3 p. m.

Date and time of opening of tender—22-8-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender forms on which tenders be submitted. Application for the tender forms should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender and agreement executed and signed in Kerala Stamp Paper Value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement tender form and Earnest Money Deposit will be rejected.

(2)

നമ്പർ ഡി2/2765/17/ജി.സി.ഇ.കെ. 2017 ജൂലൈ 20.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആന്റ് കമ്പ്യൂട്ടേഷൻ ഡിപ്പാർട്ട്മെന്റിലെ ലാബിലേക്കാവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി2/2765/17/ജി.സി.ഇ.കെ.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ് —` 315.

തപാൽ വഴി—` 660 (` 630 + ` 30)

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—25-8-2017, 2 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—25-8-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-8-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2/2765/2017/GCEK.

20th July 2017.

Sealed tenders are invited for the supply of Lab Equipments to the Electronics and Communication Department of Government Engineering, College of Kannur.

The tender should be superscribed No. D2/2765/17/GCEK and addressed to the Principal, Govt. College of Engineering, P.O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 25-8-2017 at 3 p. m. and the tender will be opened at 11 a. m. on 26-8-2017 in the presence of such of the tenderer or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a cash remittance of ` 630 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 25-8-2017. Cheques, Postage Stamps, DD, IPO etc. will not be accepted towards the cost of forms, not will the forms be sent as per V. P. P. Duplicate forms, if required will be issued at ` 315 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.

Sale of tender forms will begin only after publication of notification in the Dailies.

Government Engineering College, Mangattuparamba, Kannur.

(Sd.) Principal.